

High Court of Tripura Agartala

Order No. 93

Dated, Agartala, the 2nd March, 2016

In supersession of all earlier orders, Hon'ble the Chief Justice has been pleased to order that henceforth, the Lawazima Court will sit on Monday & Thursday and the Additional Lawazima Court will sit on Tuesday & Friday.

By Order,

Sd/-

(A. Debbarma) Registrar (Judicial)

No.F. 40 (21)-HCT/BENCH/REGISTRY/2016/ 2092-115

March 2, 2016

Copy to: -

- 01. The Secretary, High Court Bar Association, Agartala;
- 02. The Secretary, Tripura Bar Association, Agartala;
- 03. The Advocate General, Tripura, Agartala;
- 04. The Asst. Solicitor General, Govt. of India, High Court of Tripura, Agartala;
- 05. The Public Prosecutor, High Court of Tripura, Agartala;
- 06. The Govt. Advocate, High Court of Tripura, Agartala;
- 07. The Registrar (Vigilance), High Court of Tripura, Agartala;
- 08. The Registrar (Admn., P&M), High Court of Tripura, Agartala;
- 09. The Joint Registrar, High Court of Tripura, Agartala;
- 10. The Deputy Registrar(s), High Court of Tripura, Agartala;
- 11. The Principal Secretary to the Hon'ble Chief Justice, High Court of Tripura, Agartala;
- 12. The Chief Librarian, High Court of Tripura, Agartala;
- 13. The Secretaries to the Hon'ble Judges, High Court of Tripura, Agartala;
- 14. The Secretary attached with the Registrar General, High Court of Tripura, Agartala;
- 15. The Assistant Registrar(s), High Court of Tripura, Agartala;
- The System Analyst, Computer Section, High Court of Tripura, Agartala. He is directed to upload this order in the website of the High Court of Tripura;
- 17. The Librarian-cum-RO, High Court of Tripura, Agartala;
- 18. The Superintendent(s), High Court of Tripura, Agartala;
- 19. The Court Master(s), High Court of Tripura, Agartala;
- 20. The Sr. Grade Translator-cum-I/c. Paper Book Section, High Court of Tripura, Agartala;
- 21. The Bench Clerk(s), High Court of Tripura, Agartala;
- 22. All the Dealing Assistants (Bench Section), High Court of Tripura, Agartala;
- 23. Notice Board of the Court-house; and
- 24. Order File.

(A. Debbarma)
Registrar (Judicial)